

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.10.2024

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7476 of 2024 in Comp. App. (AT) No. ___ of 2024	Devkaran & Company Pvt. Ltd. Vs. Shashi Tanna & Ors.	Raj Kamal
2.	I.A. No. 7477 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 1403 of 2024	Vishal Ganpat Shinde (Suspended Director of Gokul Sugar Industries Ltd.) Vs. Mohandas Chhattaram & Ors.	Honey Satpal

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Assistant Registrar